

Review on, Annual Report and Audited Accounts of Export Inspection Council and Export Inspection Agencies for 1981-82 and Statement for delay. Review on and Annual Report of Federation of Indian Export organisations, New Delhi for 1981-82.

**THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI P.A. SANGMA) :** I beg to lay on the Table

- (1) (i) A copy each of (i) Annual Report and (ii) Audited Accounts (Hindi and English versions) of the Export Inspection Council and Export Inspection Agencies for the year 1981-82, under sub-rule (3) of Rule 16 of the Export (Quality Control and Inspection) Rules, 1964.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Export Inspection Council and Export Inspection Agencies for the year 1981-82.
- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.
- [Placed in Library. See No LT-6522/83].
- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Federation of Indian Export Organisations, New Delhi, for the year 1981-82 along with Audited Accounts.
- (4) A copy of the Review (Hindi and English versions) by the Government on the working of the Federation of Indian Export Organisations, New Delhi, for the year 1981-82.

[Placed in Library. See No. LT-6523/83].

**12.22 Hrs.**

**COMMITTEE ON THE WELFARE OF SCHEDULED CASTES AND SCHEDULED TRIBES**

**SHRI A.C. DAS (Jaipur) :** I beg to lay on the Table the Minutes (Hindi and English versions) of the First to Forty-ninth sittings of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes.

**COMMITTEE ON THE WELFARE OF SCHEDULED CASTES AND SCHEDULED TRIBES**

Thirty Sixth, Thirty-ninth and Fortieth Reports

**SHRI A.C. DAS (Jaipur) :** I beg to present the following Reports (Hindi and English versions) of the Committee on Welfare of Scheduled Castes and Scheduled Tribes :—

- (i) Thirty-sixth Report of the Ministry of Home Affairs and Planning Commission—Special Component Plan for Scheduled Castes—Part I.
- (ii) Thirty-ninth Report on the Ministry of Education and Culture (Department of Education)—Educational facilities for Scheduled Castes and Scheduled Tribes in (i) Indian Institutes of Technology and (ii) Central Universities.
- (iii) Fortieth Report on the Ministry of Health and Family Welfare (Department of Health)—Educational facilities for Scheduled Castes and Scheduled Tribes in Medical Colleges under the control of, or aided by Central Government.

**12.23 hrs.**

**PUBLIC ACCOUNTS COMMITTEE**

Hundred forth-ninth, Hundred fiftieth, Hundred fifty-first, Hundred fifty-second, Hundred fifty-fourth, Hundred fifty-fifth, Hundred fifty-sixth, Hundred fifty-seventh, Hundred fifty-eighth, Hundred fifty-ninth and Hundred sixtieth Reports and Minutes.

**SHRI SATISH AGARWAL (JAIPUR) :** I beg to present the following Reports (Hindi and English versions) of the Public Accounts Committee :—

- (1) Hundred and Forty-ninth Report on Duty Exemption allowed overlooking condition of and use,
- (2) Hundred and Fiftieth Report on Receipts of Union Territory of Deihl—Loss of Stamp Duty,
- (3) Hundred and Fifty-first Report on Manufacture of defective components for vehicles.